from the total annual allocation under the Jawahar Rozgar Yojana (JRY) and to allocate it directly to the sub-plan areas has not been found acceptable.

(iv) The responsibility for planning and implementation of works under JRY has been entrusted to the Village Panchayats for taking up works as per the felt needs of the local community and within the guidelines. The guidelines include Social Forestry work<sub>s</sub> also as an admissible item of activity.

(v) In order to ensure adequate allocations for small panchayats, the minimum population of a village panchayat has been assumed to be 1, 000 even in case when it is less than 1, 000. Raising the level from 1, 000 to 2, 000 has not been found possible, as this will cut into resources available for other panchayats.

## Setting up of Vanaspati Plant in Rajasthan

\*66. SHRI SANTOSH BAGRODIA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state;

(a) whether there is any scope for setting up of Vanaspati plants in Rajasthan;

(b) if so, what was the number of such plants set up in Rajasthan during the last three years; and

(c) whether the cooperatives would be given permission for setting up of Vanaspati plants in Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) to (c) Production of Vanaspati in Rajasthan State is more than its demand. For the present, adequate capacity exists in Rajasthan. One plant is under installation. Priority to Oilseed Growers Cooperative is given while considering fresh applications.

## Allotment of Government accommodation to journalists

to Questions

\*68. SHRI JAGDISH PRASAD! MATHUR; Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the journalist organisations and others have approached Government to revive the system of allotment of Government accommodation to the accredited correspondents in Delhi;

(b) whether Government propose to revive the said system;

(c) if so, by when the final decision is likely to be taken in this regard; and

(d) whether the quota that had lapsed since the discontinuance of the system would also be made good?:

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) to (d) The matter is under consideration.

## भारतीय खाद्य निगम को दी गई राजसहायता में वृद्धि

\*69. श्री राम नरेश यादव : क्या खाद्य झोर नागरिक पूर्ति मंती यह वताने की कपा करेंगे कि :

(क) क्या यह सच है कि पिछले कुछ वर्षों में भारतीय खाद्य निगम को दो जा रही राजसहायता की राशि में लगातार वुद्धि हुई है ;

(ख) यदि हां, तों पिछले तीन वर्षों के दौरान भारतीय खाद्य निगम को वर्ष-वार कितनी राज्सहायता-राशि दी गई ; और

(ग) चालू वर्ष में भारतीय खाद्य निगम को राजसहायता की कितनी अनू-भानित राणि दिए जाने की संभावना है